

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING  
LOK SABHA  
UNSTARRED QUESTION NO. 4420  
(TO BE ANSWERED ON 29.03.2017)**

**CONTRACTUAL EMPLOYEES AIR/DD**

**4420. SHRIMATI KAMLA DEVI PAATLE:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether a large number of employees are working on contract basis for a long time in Akashwani and Doordarshan;
- (b) if so, the category-wise details thereof including the announcers;
- (c) whether the Government proposes to regularise the services of such employees; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING  
{COL RAJYAVARDHAN RATHORE (Retd.)}**

(a) & (b): Prasar Bharati has informed that the number of contractuels engaged in Prasar Bharati, All India Radio and Doordarshan is as below:

Prasar Bharati – 38;

All India Radio – 196; and

Doordarshan – 749.

These contractuels are engaged for various categories of work viz. news dissemination, programme generation, legal assistance, marketing, computers/ IT consultancy etc., both for AIR and DD, as per requirement.

The number of casual announcers and casual comperes in various stations of All India Radio is 9722 and 4108, respectively. The casual announcers and comperes are engaged by the stations on assignment basis for a maximum of 6 bookings in a month/ 72 days in a year, solely to meet the requirement of adding variety and interest to the programmes for which engagement on regular basis is not justified/ needed.

So far as Doordarshan is concerned, no casual announcers and comperes are booked. However, anchors are booked as per specific requirement of the Programme and expertise of the anchor.

(c) & (d): There is no such proposal at present.

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